SHRI VAYALAR RAVI: We fully support it. The P. M. will take the initiative I hope so.

## SPECIAL MENTIONS

## Traffic congestion between Haryana and Delhi

श्री एस० एस० सूरजेवाला (हरियाणा) मैडम चेयरपरसन, मैं जन महत्व के एक मृद्दे की तरफ इस सदन के माध्यस में सरकार का ध्यान दिलाना चाहंगा । हरियाणा, खास तौर से सँदल हरियाणा, जिसके पांच बड़े महत्वपूर्ण जिले हैं--रोहतक, भिवानी, सिरसा, हिसार, जीद इन जिलों के लिए तथा पंजाब के ग्रधिकतर जिलों के लिए जिनमें संगरर लुधियाना, पटियाला और दूसरे जिले शामिल हैं, इसी प्रकार से फाजिलका, ग्रबोहर ग्रीर राजस्थान के दूसरे इलाकों से दिल्ली को मिलाने के लिए एकमान सडक है ग्राम तौर पर जिसको रोहत र--दिल्ली रोड कहा जाता है। मैडम, यह सड़क बहुत नैरो है बहुत तंग है और निगल रोड़, है । इसके साथ ही साथ दिल्ली में नांगलोई एक जगह है, अगर म्रापको वहां से गुजरने का इत्तेफाक हुन्ना हो तो श्रापको मालुम होगा कि वहां पर परपेचुम्रल ट्रेफिक कंजेशन और ट्रेफिक जाम रहते हैं। कारण यह है कि यह सड़क नांगलोई बाजार के ग्रंदर से होकर जाती है ग्रीर इस सडक को दोनों तरफ से दकानदारों ने पूरी तरह से इन्कोच कर रखा है। इस बारे में दिल्ली मरकार पूरी तरह से सोई हुई है और नहीं उधर वाई-पास बना है। नती आ यह है कि सैंट्रल हरियाणा के इन जिलों में या पंजाब अथवा राजस्थान के जिलों में यहां से आने-जाने के लिए कोई दूसरा रास्ता नहीं है, इस सड़क पर इतना ट्रैफिक कंजेशन ग्रीर ट्रैफिक जाम रहता है कि ग्रगर आप समय पर पढ़ंचना चाहे किसी जगह पर तो उसकी कोई गारंटी नहीं है। ग्राम तौर पर रोजाना वहां पर घंटों-घंटों तक बड़ी भारी लाइन लगी रहती हैं क्योंकि दिल्ली – पंजाब के बीच का याबियों की बड़ी भारी गिनती है श्रौंर उसके साथ ही साथ हरियाणा-दिल्ली-राजस्थान के बीच में ट्रक ट्रैफिक जो हैं-फूट ग्रेन की दे है, दूसरे ट्रें हैं, उनका सारा ट्रक टेफिक भी इधर से ही गुजरता है।

इसलिए, गंडम, मैं इस सदन के द्वारा सरकार या ध्यान इस महत्वपूर्ण मसले की श्रोर दिलाना चाहंगा कि वह कृपा करके नांगलोई के टैफिक जाम को टीक करने के लिए वहां जा एन्कोचमेंट है, उसको खाली बरवाएं क्योंकि वहां ग्राम तीर से पुलिस भी डयुटी पर नहीं होती है। इसके साथ ही साथ मैं यह भी कहना चाहता हूं कि वहां वाई-पास भी बनवाया जा सकता है ब्रांट उसे बनाना चाहिए ।

Mentions

मैडम, यह पूरी सड़क ग्रामी टेफिक के लिए भी बड़ी महत्वपूर्ण है क्योकि फाजिलका श्रीर ग्रबोहर मे, पाकिस्तान के बॉर्डर पर, जो कैंट एरिया है, उनको यही सड़क दिल्ली से मिलाती है, उसके लिए यही एकमाल रोड

इसलिए, मैडम, मैं कहना चाहता है कि इस सड़क को जल्दी से जल्दी फोर लेनिग किया जाए ग्रीर जब तक यह फीर लेनिग न हो जाए, उसके पहले नांगलोई और दूसरी जगह का ट्रेफिक जाम ग्राँर ट्रेफिक कजेशन जो है, उसको रिमृव किया जाए।

थेंक्य मैडम ।,

## AGITATION IN THE MINDS OF ARTISTS

SHRIMATI VYJAYANTIMALA BALI (Nominated): Madam, thank you for allowing me to make my Special Mention.

Madam, we are a great nation with ich ancient culture. Our artists have been renowned throughout the world from time immemorial. They have earned laurels throughout annals of history. No doubt, State by patronage of artists played a prominent role all through achieving these grand heights. But, unfortunately, today, things are not very happy for our artists. Only the other day, the House in a unanimous voice pointed out the plight of our sportspersons. Madam, you yourself had made certain observations clearly stating about the plight of our sportspersons. Today, I am pointing out the sad plight of our performing artists. Madam, an artist is always in search of truth and he is a creator of values. He will produce richer and livelier canvas if he gets down to projecting universal values such as human dignity, sanctity of human life, integration of creation, social justice, peace and so on. Ars longa vita brevis. It means art is long while time is fleeting. It is because art is concerned with values Art is not about transcend time. power. It is not about ideology. is about human predicament in a chaotic world. For an artist, art is a liberating act. Art is an ensemble of various methods of establishing and assembling reality. Madam, I hope I am not sermonizing. But it is a fact. It is a reality which dawns and develops with time. So, this is the value of art and this is how artists help the society. But today artists are in a quandary. feel that they are a neglected lot. Madam, some time back, in the other House, I had raised a similar issue, I was pleading for giving recognition to the Society of Bharatnatyam Artists of India, ABHAI. It is an established artists' forum trying to protect the interests of artists all over country. I would plead with the Government once again to give recognition to the society. quite some time, this Association has Governbeen representing to the ment. They have given various proposals and projects for safeguarding the interests of the performing artists who contribute a great deal to the cultural uplift of the country. Helping the performing artists with certain basic facilities would be in the interest of the nation as a whole. Artists are the most neglected lot in this country. While they contribute to the sensitive life of people directly or indirectly, it is the duty of an elected Government to facilitate them with basic requirements. Art and culture are an integral part of human life and performing art plays a vital role in the day-to-day life of people. Now I would request the Govern-

ment that professional artists with

proper identity, which could be worked out, be given the following facilities. Madam, I will be failing in my duty if I don't thank Mr. C. K. Jaffer Sharief, the Minister of Railways for the restoration of concession up to 40 per cent in the Railways. I consider this a valuable gesture towards helping artists.

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): Is it in all classes or only second class?

VYJAYANTIMALA SHRIMATI BALI: In the second class. But it augurs well because the artists were in a quandary. He has restored it. We are grateful to him.

उपनवापित: इंटरवेशन करना कुछ लोगों की सम्यंता में शामिल हो गया है।

VYJAYANTIMALA SHRIMATI BALI: We will ask for more concessions in all classes. I would request the Indian Airlines to give sions on the same lines as are given to sports persons, to eminent artists who travel abroad for giving performances, at least, four times in a year, The payments to top-grade dancers on the Doordarshan should also be restructured and should be made on a par with top-grade musicians. Madam there seems to be some difference as far as payments are concerned in the case of top-grade dancers and top-grade musicians. I would request the department to take note this. There should be 100 per cent tax exemption on donations made to organisations. non-profit should be tax concession on a par with exporters to artists performing abroad as they are propagating the country. heritage of therich Madam, unhesistatingly I would say that these are the minimum demands of the performing artists and considering the great contribution that they make towards preserving and advancing our cultural values, I am sure the Ministry of Information and Broadcasting, the Ministry of Civil Aviation and Tourism and the Ministry of Finance would consider favourably all the suggestions made above. Thank you.

THE DEPUTY CHAIRMAN: These are very good suggestions and that reminds me of two important issues which concern the great sons of India. We have just now talked about Shri Krishna Menon. We have also talked about artists. I must inform the House that we are elebrating the birthday of Guru Rabindranath Tagore in a befitting manner tomorrow at 7 o'clock.

There is going to be a function in the Parliament House Annexe, Invitations have been sent to all the Members along with the parliamentary I hope all of you opened the covers and seen Depending on the number papers. of Members who attend the function, we would come to know how many of you have read the parliamentary papers and how many of you have kept the envelopes closed because we sent the invitation cards through our Distribution Branch. You are also invited for dinner.

SHRI JAGESH DESAI (Maharashtra): There is another function in the morning, at 9.30 a.m.

THE DEPUTY CHAIRMAN: That is also a Parliamentarians' function after Copenhagen. Tomorrow's the Parliamentarians' Day: They many things. to celebrate Satish Pradhan has taken my mission. He will come after lunch.  $One i_S Smt.$ I have two names. Renuka Chowdhury and the other is Mrs. Chandrakala Pandey. I think we can finish these Special Mentions now. Now, Mrs. Renuka, make a brief Special Mention.

DROUGHT AND DRINKING WATER PROBLEM IN ANDHRA PRADESH

SHIMATI RENUKA CHOWDHURY (Andhra Pradesh): Madam. I am raising this issue with great concern because it needs foresight. It is not enough that we talk in Parliament on Central Government's economic reforms, liberalisation and globalisation, uplift of the poor etc. What is the use if we don't have clarity of thought and vision and be able to supply the fundamental needs of the people. Today in Andhra Pradesh. we have a peculiar situation have a State Government which has gone on record saying that the Chief Minister is willing to supply power to the farmers at a subsidised rate of Rs. 50/- flat. That is it. They should pay only Rs. 50/- flat for using power for cultivation. On the contrary, the Andhra Pradesh State Electricity Board has put up an advertisement in the leading dailies, in regional languages, telling the farmers to take a crop holiday for the summer crop. The advertisement says that the farmers should not raise the summer crop because the Board cannot supply power to them. The State Government has not come out with policy nor has it been reflected in the statement made by the APSER as to what compensation they are going to give to the farmer community if they take a crop holiday for the summer crop. hundred  $\mathbf{Six}$ mandals have been declared droughthit and the people, the farmers in particular, have been rendered unemployed, for the first time in the history of Andhra Pradesh. Andhra Pradesh has an unfortunate history in the last one year and the tobacco growers-tobacco is the main crop of Andhra Pradesh-were also asked to take a crop holiday because China has stopped import of Indian tobacco because of our trade relations with China. All this comes down to the crux of the matter. If v'e don't supply water for cultivation and drinking water for the citizens of India, then how are we inviting the multinational companies to come and set up industries here, further depleting our existing power? All of you must